## Name of the corporate debtor: Piyush Shelters India Private Limited; Date of commencement of CIRP:03-12-2018.; List of creditors as on 04-06-2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure - 3
Amount in Rs

SI. No.	Name of creditor	Details of	claim received	Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim	Remarks , if any
		Date of receipt Note below*	Amount Claimed	I	Nature of claim	by secur ity	Amount covered by guar antee	Whether related party?	% voting share in CoC	contingen t claim	mutual dues, that may be	not admitted	under verificatio n	·
1	HDB Financial Services Ltd.		118059289	118059289	Secured	118059289		ne	9.05			0		Secured Loan: Having charge on plot no. 5, new industrial area, YMCA Chowk Faridabad, Haryana of "Rs 8 crores" as per MCA filings for upfront disbursement of loan of Rs. 7.00 crores and mortgage without possession on 1st Floor of the Piyush Global I (19129.24 Sqft carpet area/28986 Saleable area) for disbursement of balance loan of Rs 1.00 crors ( 0.90 cr.+0.10 crores) in second tranche. The total loan disbursed was Rs. 8.00 crores.
	Mahindra & Mahindra Financial Services Ltd.		4035466	3329675	Secured	3329675		no	0.25			705791		Secured Loan: Charge created for Rs 50 Lacs on 14.10.2014 as per MCA filing. The loan extended for Rs. 50 lacs for 1010 KVA Silent DG Set Engine No 25402921, Alternator N 141390701 (The DG set is not available at site since prior to 03-12-2018, the insolvency commencement date). The claim admitted after adjustment of maturity amount of Security deposit of 705791/- (Principal amount of Rs 5 lacs and balance Rs 205791/- towards interest)
	Total		122094755	121388964					9.30			705791		

<sup>\*</sup>Note: within the submission date as per Public announcement and provisions of CIRP Regulations as amended

Swami Deen Gupta Resolution Professional Piyush Shelders India Private Limited

